

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 207
IB-111/ND/2022
IA-2976/2022

IN THE MATTER OF:

State Bank of India (through RP)

... **Applicant/Petitioner**

Versus

Sh. Krishan Kumar Basia

... **Respondent**

Under Section: 95(1) of IBC, 2016

Order delivered on 21.11.2022

CORAM:

**SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

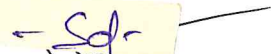
For the Applicant : Mr. Abhishek Anand Adv., Mohak Sharma Adv. &
Nikhil Jain Adv.

ORDER

IA-2976/2022: Pleadings are complete. List the matter for hearing on
13.12.2022.



**(L.N. GUPTA)
MEMBER (T)**



**(BACHU VENKAT BALARAM DAS)
MEMBER (J)**